

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH, COURT III**

**Item No.130**  
IB-904(ND)/2020

**IN THE MATTER OF:**

OWC Apac Pvt Ltd

....APPLICANT

**SECTION**

U/s 59

**Order delivered on 25.03.2021**

**CORAM:**

**DR. DEEPTI MUKESH**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**


For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 04.05.2021.

  
**(Madhu Narula)**  
**Court Officer**